

27-11-2001

None is present for applicant  
Mr. Salil Trivedi, counsel for  
resps. No. 1 to 5.

Post the OA for  
admission on 23-1-2002.

**Gopal Singh**  
Adm. Member

**D. P. GARGI**  
The Chairman

23/1/02

Ms. Y. h. Sharma, counsel for applicant  
Mr. Salil Trivedi, counsel for resps.

(3) TOXAR 2 (B)  
SECRETARY

In this on the applicant  
has claimed ~~relief~~ on  
compassionate ground. During the  
pendency of this OA, appointment  
has been offered to the applicant  
and she has accepted the same.  
The purpose of filing this OA  
has been achieved and, therefore,  
no relief can now be granted.

The OA has become  
infructuous and stands dismissed  
of accordingly.

**A. P. NAGRATH**  
Adm. Member

**D. P. GARGI**  
The Chairman

23/1/02  
28/1/02

Part II and III destroyed  
in my presence on 21.6.07  
under the supervision of  
section officer (1) as per  
order dated 11.5.07

Section officer (Record)